## <sup>1</sup>[THIRD SCHEDULE

[See section 3 (1-D) and section 9 (6) and (7)]

## PART I

Description of Motor Vehicle	One time tax at the time of registration (2)			
(1)				
Motor Cars and omni buses	<sup>2</sup> [(1) Petrol driven vehicles:			
	(a) 11% of the cost of vehicle, if the cost of the vehicle is upto Rs. 10 lakhs;			
	(b) 12% of the cost of vehicle, if the cost of the vehicle exceeds Rs. 10 lakhs but does not exceed Rs. 20 lakhs;			
	(c) 13% of the cost of vehicle, if the cost of vehicle exceeds Rs. 20 lakhs;			
	(2) Diesel driven vehicles:			
	(a) 13% of the cost of vehicle, if the cost of the vehicle is upto Rs. 10 lakhs;			
	(b) 14% of the cost of vehicle, if the cost of the vehicle exceeds Rs. 10 lakhs but does not exceed Rs. 20 lakhs;			
	(c) 15% of the cost of vehicle, if the cost of the vehicle exceeds Rs. 20 lakhs;			
	(3) Compressed Natural Gas (CNG) or Liquified petroleum Gas (LPG) driven new vehicle with original equipment fitted with CNG/LPG Kit by manufacturer:			
	(a) 7% of the cost of vehicle, if the cost of the vehicle is upto Rs. 10 lakhs;			
	(b) 8% of the cost of vehicle, if the cost of the vehicle exceeds Rs. 10 lakhs but does not exceed Rs. 20 lakhs;			
	(c) 9% of the cost of vehicle, if the cost of the vehicle exceeds Rs. 20 lakhs;]			

This Schedule was substituted for the Fifth Schedule and Sixth Schedule by Mah. 2 of 1998, s. 12. Clauses (I), (2), and (3) were substituted by Mah. 50 of 2017.s. 4.

PART II

Serial No.		Stage of Re	Stage of Registration		One time tax payable if the vehicle is already registered		
	(1) (2)				)		
regi	notor car or omni bus is a stered and its age from th irst registration is,—	•					
(1)	more than 1 year but not more than 2 years			9	7.2%	of the one time tax payable under Part I.	
(2)	more than 2 years but n	ot more than 3 ye	ears	9	4.3%	Do.	
(3)	more than 3 years but n	ot more than 4 ye	ears	9	1.2%	Do.	
(4)	more than 4 years but n	ot more than 5 ye	ears	8	7.9%	Do.	
(5)	more than 5 years but n	ot more than 6 ye	ears	8	4.5%	Do.	
(6)	more than 6 years but n	ot more than 7 ye	ears	8	1.0%	Do.	
(7)	more than 7 years but n	ot more than 8 ye	ears	7	7.2%	Do.	
(8)	more than 8 years but not more than 9 years			7	3.3%	Do.	
(9)	more than 9 years but not more than 10 years			6	9.1%	Do.	
(10)	more than 10 years but	more than 10 years but not more than 11 years		6	4.8%	Do.	
(11)	more than 11 years but not more than 12 years			6	0.2%	Do.	
(12)	more than 12 years but not more than 13 years			5	5.4%	Do.	
(13)	more than 13 years but not more than 14 years			5	0.4%	Do.	
(14)	more than 14 years but not more than 15 years			4	5.1%	Do.	
(15)	more than 15 years but not more than 16 years			3	9.6%	Do.	
(16)	more than 16 years but not more than 17 years		3	3.8%	Do.		
(17)	more than 17 years.	an 17 years		2	7.7%	Do.	
		PA	RT III				
Serial No.	Stage when refund	l is claimed		for removal, succellation of reg	Refund per quarter (for not using the vehicle)		
(1)	(2)			(3)		(4)	
	If the period elapsed aft one time tax on the mot bus is,—						
(1)	less than one year		97.2%	of the one time tax paid.	0.6%	of the one time tax paid.	
(2)	more than 1 year but no years.	ot more than 2	94.3%	Do.	0.6%	Do.	

Serial No.	Stage when refund is claimed	Refund for removal, suspension or cancelation of registration		Refund per quarter (for not using the vehicle)	
(1)	(2)		(3)		(4)
(3)	more than 2 years but not more than 3 years.	91.2%	Do.	0.6%	Do.
(4)	more than 3 years but not more than 4 years.	87.9%	Do.	0.7%	Do.
(5)	more than 4 years but not more than 5 years.	84.5%	Do.	0.7%	Do.
(6)	more than 5 years but not more than 6 years.	81.0%	Do.	0.7%	Do.
(7)	more than 6 years but not more than 7 years.	77.2%	Do.	0.7%	Do.
(8)	more than 7 years but not more than 8 years.	73.3%	Do.	0.7%	Do.
(9)	more than 8 years but not more than 9 years.	69.1%	Do.	0.7%	Do.
(10)	more than 9 years but not more than 10 years.	64.8%	Do.	0.8%	Do.
(11)	more than 10 years but not more than 11 years.	60.2%	Do.	0.8%	Do.
(12)	more than 11 years but not more than 12 years.	55.4%	Do.	0.8%	Do.
(13)	more than 12 years but not more than 13 years.	50.4%	Do.	0.8%	Do.
(14)	more than 13 years but not more than 14 years.	45.1%	Do.	0.8%	Do.
(15)	more than 14 years but not more than 15 years.	39.6%	Do.	0.8%	Do.
(16)	more than 15 years but not more than 16 years.	33.8%	Do.	0.9%	Do.
(17)	more than 16 years but not more than 17 years.	27.7%	Do.	0.9%	Do.
(18)	more than 17 years but not more than 18 years.	21.2%	Do.	0.9%	Do.
(19)	more than 18 years but not more than 19 years.	14.5%	Do.	0.9%	Do.
(20)	more than 19 years	Nil.		Nil.	